

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI
TIS HAZARI COURTS

ORDER

On attaining the age of superannuation **Sh. Narender Kumar**, S/o Sh. Hukam Singh, Judicial Assistant, E.C. No-12092/93186389, shall retire from Government Service with effect from 30/04/2022 (Afternoon).

Girish Kathpalia
26/4/22

(GIRISH KATHPALIA)

Principal District & Sessions Judge (HQs)
Delhi

30289-324-5
No. _____ Admn. II/PF/Ret./2022

26 APR 2022

Delhi, Dated the _____

Copy forwarded for information and necessary action to:-

- 1 The Office of the Principal District & Sessions Judge: West, New Delhi, South, South-East, East, North-East, North, North-West, South-West, Shahdara, Rouse Avenue Delhi/New Delhi.
- 2 The Drawing and Disbursing Officer, South West District, Dwarka Courts, New Delhi.
- 3 The Accounts Officer/ Asst. Accounts Officer, Accounts Branch, South-West District, Dwarka Courts, New Delhi with the direction to inform the Housing Department in case the official is in possession of government accommodation.
- 4 The Pay & Accounts Office, through the concerned Accounts Branch.
- 5 The Leave Sanctioning Authority, South-West District, Dwarka Courts, New Delhi.
- 6 The Sr. A.O. (J), A.O. (Judicial), Vigilance & Litigation Branch, District Central and South-West District, Delhi/New Delhi.
- 7 Dealing Assistants- ACRs Cell, Seniority & Promotion-JA (Admn-II), Transfer & Posting (Admn-II), District Central, Tis Hazari Courts, Delhi.
- 8 The Pay Bill Clerk and Service Book Clerk, South-West District, Dwarka Courts, New Delhi, for further necessary action.
- 9 The Web-Site Committee, Tis Hazari Courts, Delhi.
- 10 Hindi Section, Tis Hazari Courts, Delhi.
- 11 Promotion Cell, Tis Hazari Courts, Delhi.
- 12 Layers Seat, Tis Hazari Courts, Delhi.
- 13 Pension Seat, South-West District, Dwarka Courts, New Delhi.
- 14 **Sh. Narender Kumar**, S/o Sh. Hukam Singh, Judicial Assistant/Reader in the court of Sh. Navjeet Budhiraja, Ld. ASJ, FTSC, POCSO-03, South West District, Dwarka Courts, New Delhi, Delhi, with the direction to process regarding surrendering of government accommodation, if occupied.

Balbir Singh Shalar
26/4/22

(Balbir Singh Shalar)

Administrative Officer (Judicial)

O/o Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi.